

**L. A. Notifications and Declarations
ERNAKULAM DISTRICT**

1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും
സംബന്ധിച്ച ആക്ടിലെ 6-ാം വകുപ്പ്
പ്രകാരമുള്ള പരസ്യം

നമ്പർ എ4-285/2017.

2017 മേയ് 17.

താഴെപ്പറയുന്ന താലൂക്കിലെ താഴെപ്പറയുന്ന വില്ലേജിലെ താഴെപ്പറയുന്ന സർവ്വേ നമ്പരുകളിൽപ്പെടുന്ന ഭൂമിയുടെ സർവ്വേ നടത്തണമെന്ന് ഗവൺമെന്റ് നിർദ്ദേശിച്ചിരിക്കുകയാൽ താഴെ പറയുന്ന വില്ലേജിൽ സർവ്വേ പ്രവർത്തനങ്ങൾ വേഗം തന്നെ ആരംഭിക്കുന്നതാണെന്നും താഴെപ്പറയുന്ന വില്ലേജുകളിലെ താഴെപ്പറയുന്ന സർവ്വേ നമ്പരുകൾ അതിർത്തി തിരിച്ച് സർവ്വേ ചെയ്യുന്നതാണെന്നും 1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ 6(1)-ാം വകുപ്പ് പ്രകാരം ഇതിനാൽ പരസ്യം ചെയ്യുന്നു.

താഴെപ്പറയുന്ന ഭൂമിയുടെ ഉള്ളിലോ അഥവാ അതിനോട് ചേർന്നോ സ്ഥിതിചെയ്യുന്ന രജിസ്റ്റർ ചെയ്ത ഭൂമികളിൽ അവകാശമുണ്ടെന്ന് തേർച്ച ചെയ്യുന്ന ഏതൊരാളെയും നേരിട്ടോ ഏജന്റ് മുഖേനയോ സ്ഥലത്ത് ജോലി ചെയ്യുന്ന സർവ്വേയുടെ അടുത്ത് ഹാജരാകുന്നതിനും അതിരുകൾ കാണിച്ചു കൊടുക്കുന്നതിനും അതിനോട് ബന്ധപ്പെട്ട വിവരങ്ങൾ നൽകുന്നതിനും വേണ്ടി അതതു സമയം ആവശ്യപ്പെടുമ്പോൾ ഹാജരാകുന്നതിനും വേണ്ടി ഇതിനാൽ ക്ഷണിച്ചു കൊള്ളുന്നു.

പ്രസ്തുത ആക്ടിലെ 6 (2) എന്ന വകുപ്പ് പ്രകാരം ഈ പരസ്യം താഴെപ്പറയുന്ന ഭൂമിയിൽ അവകാശമുള്ള ഏതൊരാൾക്കുമുള്ള സാധുവായ നോട്ടീസായി കണക്കാക്കപ്പെടുന്നതാണ്.

പ്രസ്തുത ആക്ടിലെ 6(3) എന്ന വകുപ്പ് പ്രകാരം രജിസ്റ്റർ ചെയ്ത എല്ലാ കൈവശക്കാരും—

- (എ) സർവ്വേ ചെയ്യുന്നതിനുവേണ്ടി നിർമ്മാർജ്ജനം ചെയ്യേണ്ട ആവശ്യമുണ്ടായേക്കാവുന്ന വല്ല മരങ്ങളോ കുറ്റിക്കാടുകളോ വേലികളോ നിൽക്കുന്ന വിളകളോ അഥവാ സാരവത്തായ മറ്റ് തടസ്സങ്ങളോ 15 ദിവസത്തിനകം മുറിച്ചു കളയുകയോ നീക്കം ചെയ്യുകയോ ചെയ്ത് അതിരുകളോ മറ്റ് ലൈനുകളോ വെടിപ്പാക്കണമെന്നും;

(ബി) കൊടിപിടിക്കുന്നവരെയും ചെയിൻമാൻമാരെയും നിയോഗിച്ച് അതത് സമയം ആവശ്യമായേക്കാവുന്ന സമയത്തേക്കും കാലത്തേക്കും തൊഴിലാളികളെ ഉൾപ്പെടുത്തണമെന്നും;

(സി) അനുയോജ്യമായ സർവ്വേ അടയാളങ്ങൾ നൽകണമെന്നും അത് പ്രകാരത്തിൽ പ്രസ്തുത ആക്ടോ അതുപ്രകാരം ഉണ്ടാക്കിയിട്ടുള്ള ചട്ടങ്ങളോ അനുസരിച്ച് ആവശ്യപ്പെട്ടേക്കാവുന്ന സഹായങ്ങൾ സർവ്വേയർക്ക് നൽകണമെന്നും ഇതിനാൽ ആവശ്യപ്പെടുന്നു.

മേൽപ്പറഞ്ഞ (എ) മുതൽ (സി) വരെയുള്ള ഖണ്ഡങ്ങൾ പ്രകാരമുള്ള ഈ അഭ്യർത്ഥനകൾ അനുസരിക്കുന്നതിൽ ആരെങ്കിലും വീഴ്ച വരുത്തുകയാണെങ്കിൽ ജോലി കൂലിപ്പണിക്കാരെക്കൊണ്ട് ചെയ്യിക്കുന്നതിനും ആയതിന്റെ ചെലവ് ആക്ടിലും അതുപ്രകാരമുണ്ടാക്കിയിട്ടുള്ള ചട്ടങ്ങളിലും വ്യവസ്ഥ ചെയ്തിട്ടുള്ളതുപോലെ വീഴ്ച വരുത്തിയിട്ടുള്ളവരിൽ നിന്നും വസൂലാക്കുന്നതുമാണ്.

ഭൂമിയുടെ വിശദവിവരങ്ങൾ

- ജില്ല—എറണാകുളം. താലൂക്ക്—കുന്നത്തുനാട്.
- വില്ലേജ്—പുത്തൻകുരിശ്. ബ്ലോക്ക്—39.
- സർവ്വേ നമ്പരുകൾ—268, 295, 296, 297, 310, 312, 314, 315, 316.
- വില്ലേജ്—തിരുവാണിയൂർ. ബ്ലോക്ക്—40.
- സർവ്വേ നമ്പർ—115.

(ഒപ്പ്)
സ്പെഷ്യൽ തഹസീൽദാർ (എൽ. എ.),
കൊച്ചി റിഫൈനറീസ് ലിമിറ്റഡ്,
ത്യപ്പൂണിത്തുറ.

KANNUR DISTRICT

NOTICES

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

The subjoined statements is an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal, if any, against the survey should be presented within one month from the date of service of this notice to the Officers-in-charge of the survey whose Headquarters are at Thalassery.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

(1)

Ref. A-1505/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—12/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—1.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
30	1	0.0809	30	1	0.0756	Patta Land
				7	0.0053	PWD (KSTP)
30	2	0.1578	30	2	0.1453	Patta Land
				8	0.0125	PWD (KSTP)
30	4A	0.2591	30	4A	0.2466	Patta Land
				9	0.0125	PWD (KSTP)
30	5	0.0121	30	5	0.0056	Patta Land
				10	0.0065	PWD (KSTP)
30	6	0.0202	30	6	0.0072	Patta Land
				11	0.0130	PWD (KSTP)

(2)

Ref. A-1507/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—37/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—3.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
116	1	0.2105	116	1	0.1986	Patta Land
				13	0.0119	PWD (KSTP)
116	2	0.1821	116	2	0.1626	Patta Land
				14	0.0195	PWD (KSTP)
116	5	0.2146	116	5	0.1926	Patta Land
				15	0.0220	PWD (KSTP)
116	6A	0.0283	116	6A	0.0261	Patta Land
				16	0.0022	PWD (KSTP)

(1)	(2)	(3)	(4)	(5)	(6)	(7)
116	6B2	0.0121	116	6B2	0.0095	Patta Land
				17	0.0026	PWD (KSTP)
116	6C	0.0809	116	6C	0.0749	Patta Land
				18	0.0060	PWD (KSTP)
116	10	0.0081	116	10	0.0044	Patta Land
				19	0.0037	PWD (KSTP)
116	11	0.0121	116	11	0.0079	Patta Land
				20	0.0042	PWD (KSTP)
116	12	0.0931	116	12	0.0826	Patta Land
				21	0.0105	PWD (KSTP)

(3)

Ref. A-1508/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—31/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—4.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
117	3A1A	0.1133	117	3A1A	0.0983	Patta Land
				4	0.0150	PWD (KSTP)
117	3A1B	0.5180	117	3A1B	0.4620	Patta Land
				5	0.0560	PWD (KSTP)
117	3A2	0.1336	117	3A2	0.1288	Patta Land
				6	0.0048	PWD (KSTP)
118	4	0.0809	118	4	0.0764	Patta Land
				10	0.0045	PWD (KSTP)
118	5	0.0364	118	5	0.0329	Patta Land
				11	0.0035	PWD (KSTP)
118	6	0.0526	118	6	0.0471	Patta Land
				12	0.0055	PWD (KSTP)
118	7	0.3076	118	7	0.3011	Patta Land
				13	0.0065	PWD (KSTP)
120	3	0.9105	120	3	0.9080	Patta Land
				5	0.0025	PWD (KSTP)
120	4	0.0809	120	4	0.0609	Patta Land
				6	0.0200	PWD (KSTP)

(4)

Ref. A-1510/2005.

11th May 2017.

Name of acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—14/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—6

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
223	1	0.6475	223	1	0.6245	Patta Land
				6	0.0230	PWD (KSTP)
223	3	0.3197	223	3	0.2872	Patta Land
				7	0.0325	PWD (KSTP)
224	1	0.6799	224	1	0.6538	Patta Land
				5	0.0012	PWD (KSTP)
				6	0.0249	PWD (KSTP)
224	2	0.7365	224	2	0.6765	Patta Land
				7	0.0600	PWD (KSTP)
224	3B	0.0607	224	3B	0.0505	Patta Land
				8	0.0102	PWD (KSTP)
224	4	0.2995	224	4	0.2795	Patta Land
				9	0.0200	PWD (KSTP)
230	1	0.1740	230	1	0.1692	Patta Land
				7	0.0048	PWD (KSTP)
230	2	0.1336	230	2	0.1246	Patta Land
				8	0.0090	PWD (KSTP)
230	3	0.2185	230	3	0.2140	Patta Land
				9	0.0045	PWD (KSTP)
230	5	0.0202	230	5	0.0183	Patta Land
				10	0.0019	PWD (KSTP)
230	6	0.1578	230	6	0.1466	Patta Land
				11	0.0112	PWD (KSTP)

(5)

Ref. A-1511/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—15/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—7.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
418	1	0.0890	418	1	0.0610	Patta Land
				17	0.0280	PWD (KSTP)
418	2	0.1133	418	2	0.0793	Patta Land
				18	0.0340	PWD (KSTP)
420	4A	0.3076	420	4A	0.2936	Patta Land
				5	0.0140	PWD (KSTP)
420	3	0.0202	420	3	0.0152	Patta Land
				6	0.0050	PWD (KSTP)
420	4B1	0.1821	420	4B1	0.1820	Patta Land
				7	0.0001	PWD (KSTP)
420	4B2	0.2024	420	4B2	0.1909	Patta Land
				8	0.0115	PWD (KSTP)
421	2	0.0121	421	2	0.0112	Pond
				8	0.0009	PWD (KSTP)
421	3	3.3266	421	3	3.3256	Patta Land
				9	0.0010	PWD (KSTP)

(6)

Ref. A-1512/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—32/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—8.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
404	1	2.3269	404	1	2.3054	Patta Land
				8	0.0215	PWD (KSTP)
404	7	0.0809	404	7	0.0784	Patta Land

(1)	(2)	(3)	(4)	(5)	(6)	(7)
				9	0.0025	PWD (KSTP)
405	5	0.0769	405	5	0.0612	Patta Land
				12	0.0157	PWD (KSTP)
405	6	0.0647	405	6	0.0592	Patta Land
				13	0.0055	PWD (KSTP)
405	8	0.3764	405	8	0.3409	Patta Land
				14	0.0355	PWD (KSTP)
405	11	0.0850	405	11	0.0805	Patta Land
				15	0.0045	PWD (KSTP)
407	1	0.1579	407	1	0.1494	Patta Land
				24	0.0085	PWD (KSTP)
407	2	0.0081	407	2	0.0051	Patta Land
				25	0.0030	PWD (KSTP)
407	3	0.0931	407	3	0.0886	Patta Land
				26	0.0045	PWD (KSTP)
407	10A	0.1052	407	10A	0.0997	Patta Land
				27	0.0055	PWD (KSTP)

(7)

Ref. A-1513/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—33/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—9.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
485	1B	0.0040	485	1B	0.0039	Patta Land
				25	0.0001	PWD (KSTP)
485	12	0.0364	485	12	0.0274	Patta Land
				26	0.0090	PWD (KSTP)

(1)	(2)	(3)	(4)	(5)	(6)	(7)
485	13	0.0081	485	13	0.0056	Patta Land
				27	0.0025	PWD (KSTP)
485	14	0.0405	485	14	0.0335	Patta Land
				28	0.0070	PWD (KSTP)
485	15	0.0567	485	15	0.0562	Patta Land
				29	0.0005	PWD (KSTP)
485	16	0.0324	485	16	0.0237	Patta Land
				30	0.0087	PWD (KSTP)
485	17	0.1012	485	17	0.0922	Patta Land
				31	0.0090	PWD (KSTP)
485	20	0.1295	485	20	0.1178	Patta Land
				32	0.0117	PWD (KSTP)

(8)

Ref. A-1514/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara–Pappinissery road for KSTP.

Award No.—39/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—10.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
488	9A	0.1983	488	9A	0.1813	Patta Land
				20	0.0170	PWD (KSTP)
488	9B	0.0323	488	9B	0.0293	Patta Land
				21	0.0030	PWD (KSTP)
488	10	0.1416	488	10	0.1362	Patta Land
				22	0.0054	PWD (KSTP)
488	11	0.0567	488	11	0.0547	Patta Land
				23	0.0020	PWD (KSTP)
488	12	0.0890	488	12	0.0846	Patta Land
				24	0.0044	PWD (KSTP)
488	13	0.3885	488	13	0.3766	Patta Land
				25	0.0119	PWD (KSTP)
488	19B	0.0688	488	19B	0.0569	Patta Land
				26	0.0119	PWD (KSTP)

(9)

Ref. A-1515/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—40/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—11.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
490	3	0.5181	490	3	0.5046	Patta Land
				14	0.0135	PWD (KSTP)
490	9	0.0445	490	9	0.0410	Patta Land
				15	0.0035	PWD (KSTP)
490	10	0.0202	490	10	0.0189	Patta Land
				16	0.0013	PWD (KSTP)
490	11	0.445	490	11	0.0426	Patta Land
				17	0.0019	PWD (KSTP)
490	12	0.0607	490	12	0.0573	Patta Land
				18	0.0034	PWD (KSTP)
490	13	0.0971	490	13	0.0932	Patta Land
				19	0.0039	PWD (KSTP)
491	11	2.1449	491	11	2.1402	Patta Land
				12	0.0047	PWD (KSTP)
507	3	0.1012	507	3	0.0954	Patta Land
				20	0.0058	PWD (KSTP)
507	4	0.0081	507	4	0.0031	Patta Land
				21	0.0050	PWD (KSTP)
507	5	0.0486	507	5	0.0401	Patta Land
				22	0.0085	PWD (KSTP)
507	17	0.0688	507	17	0.0606	Patta Land
				23	0.0082	PWD (KSTP)
507	19	0.0890	507	19	0.0820	Patta Land
				24	0.0070	PWD (KSTP)

(10)

Ref. A-1516/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinisser road for KSTP.

Award No.—36/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—12.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
508	1C	0.0445	508	1C	0.0367	Patta Land
				18	0.0078	PWD (KSTP)
508	2	0.0850	508	2	0.0826	Patta Land
				19	0.0024	PWD (KSTP)
508	3	0.0931	508	3	0.0876	Patta Land
				20	0.0055	PWD (KSTP)
508	7	0.0364	508	7	0.0279	Patta Land
				21	0.0085	PWD (KSTP)
508	8C	0.0324	508	8C	0.0194	Patta Land
				22	0.0130	PWD (KSTP)
511	1	0.0445	511	1	0.0355	Patta Land
				9	0.0090	PWD (KSTP)
511	2	0.0971	511	2	0.0906	Patta Land
				10	0.0065	PWD (KSTP)
511	3	0.0162	511	3	0.0062	Patta Land
				11	0.0100	PWD (KSTP)
511	4	0.0526	511	4	0.0426	Patta Land
				12	0.0100	PWD (KSTP)
511	5	1.5142	511	5	1.4904	Patta Land
				13	0.0148	PWD (KSTP)
				14	0.0028	PWD (KSTP)
				15	0.0040	PWD (KSTP)
511	6	0.0809	511	16	0.0022	PWD (KSTP)
				6	0.0589	Patta Land
511	7	0.0932	511	17	0.0220	PWD (KSTP)
				7	0.0852	Govt. Land
511	8	0.0397	511	18	0.0080	PWD (KSTP)
				8	0.0337	Patta Land
				19	0.0060	PWD (KSTP)

(11)

Ref. A-1518/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—16/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—14.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
521	2	0.1174	521	2	0.1154	Patta Land
				18	0.0020	PWD (KSTP)
521	3	0.0283	521	3	0.0277	Patta Land
				19	0.0006	PWD (KSTP)
521	4	0.0445	521	4	0.0390	Patta Land
				20	0.0055	PWD (KSTP)
521	9	0.0324	521	9	0.0317	Patta Land
				21	0.0007	PWD (KSTP)
521	10	0.0243	521	10	0.0233	Patta Land
				22	0.0010	PWD (KSTP)
521	11	0.0202	521	11	0.0198	Patta Land
				23	0.0004	PWD (KSTP)

(12)

Ref. A-1519/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—41/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—15.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
523	1	0.0445	523	1	0.0402	Patta Land
				17	0.0043	PWD (KSTP)
523	2	0.0040	523	2	0.0028	Patta Land
				18	0.0012	PWD (KSTP)

(1)	(2)	(3)	(4)	(5)	(6)	(7)
523	8	0.0364	523	8	0.0337	Patta Land
				19	0.0027	PWD (KSTP)
523	9	0.0081	523	9	0.0069	Patta Land
				20	0.0012	PWD (KSTP)
523	10	0.0243	523	10	0.0222	Patta Land
				21	0.0021	PWD (KSTP)
523	11	0.0081	523	11	0.0074	Patta Land
				22	0.0007	PWD (KSTP)

(13)

Ref. A-1520/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—17/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—16.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
524	1	0.0040	524	1	0.0040	PWD (KSTP)
524	2	0.0202	524	2	0.0112	Patta Land
				20	0.0090	PWD (KSTP)
524	3	0.0081	524	3	0.0078	Patta Land
				21	0.0003	PWD (KSTP)
524	4	0.0081	524	4	0.0010	Patta Land
				22	0.0071	PWD (KSTP)
524	6	0.0324	524	6	0.0234	Patta Land
				23	0.0090	PWD (KSTP)
524	7	0.0081	524	7	0.0041	Patta Land
				24	0.0040	PWD (KSTP)
524	8	0.0324	524	8	0.0284	Patta Land
				25	0.0040	PWD (KSTP)
524	13	0.0121	524	13	0.0091	Patta Land
				26	0.0030	PWD (KSTP)
524	14	0.1336	524	14	0.1260	Patta Land
				27	0.0036	PWD (KSTP)
				28	0.0040	PWD (KSTP)
524	17	0.1255	524	17	0.1175	Patta Land
				29	0.0080	PWD (KSTP)

(14)

Ref. A-1521/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—18/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—17.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
545	2	0.1821	545	2	0.1511	Patta Land
				8	0.0310	PWD (KSTP)
545	3	0.0121	545	3	0.0031	Patta Land
				9	0.0090	PWD (KSTP)
545	4	0.0728	545	4	0.0673	Patta Land
				10	0.0055	PWD (KSTP)
545	5	0.0283	545	5	0.0103	Patta Land
				11	0.0180	PWD (KSTP)
545	6	0.0080	545	6	0.0010	Patta Land
				12	0.0070	PWD (KSTP)
545	7	0.0405	545	7	0.0055	Patta Land
				13	0.0350	PWD (KSTP)
546	6	0.5463	546	6	0.5413	Patta Land
				19	0.0050	PWD (KSTP)
546	13	0.2873	546	13	0.2623	Patta Land
				20	0.0090	PWD (KSTP)
				21	0.0160	PWD (KSTP)
546	14	0.0121	546	14	0.0061	Patta Land
				22	0.0060	PWD (KSTP)
546	15	0.0323	546	15	0.0263	Patta Land
				23	0.0060	PWD (KSTP)
546	16	0.2225	546	16	0.2145	Patta Land
				24	0.0080	PWD (KSTP)

(15)

Ref. A-1525/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—34/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—21.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
374	11	0.0081	374	11	0.0070	Patta Land
				23	0.0011	PWD (KSTP)
374	12	0.0121	374	12	0.0111	Patta Land
				24	0.0010	PWD (KSTP)
374	13	0.2631	374	13	0.2585	Patta Land
				25	0.0046	PWD (KSTP)
374	18	0.5423	374	18	0.5396	Patta Land
				26	0.0027	PWD (KSTP)
374	19	0.0081	374	19	0.0046	Patta Land
				27	0.0035	PWD (KSTP)
374	20	0.0162	374	20	0.0127	Patta Land
				28	0.0035	PWD (KSTP)
374	21	0.0728	374	21	0.0673	Patta Land
				29	0.0055	PWD (KSTP)

(16)

Ref. A-1526/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—19/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—22.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
400	1	0.3925	400	1	0.3909	Patta Land
				10	0.0016	PWD (KSTP)
400	3	0.9024	400	3	0.8499	Patta Land
				11	0.0525	PWD (KSTP)
400	5	0.1012	400	5	0.0997	Patta Land
				12	0.0015	PWD (KSTP)
401	6A	0.2470	401	6A	0.2180	Patta Land
				7	0.0290	PWD (KSTP)

(17)

Ref. A-1527/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—20/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—23.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
321	1	0.0931	321	1	0.0884	Patta Land
				6	0.0047	PWD (KSTP)
321	2A	0.0728	321	2A	0.0648	Patta Land
				7	0.0080	PWD (KSTP)
321	2B	0.2550	321	2B	0.1740	Patta Land
				8	0.0810	PWD (KSTP)
321	5	0.1254	321	5	0.1084	Patta Land
				9	0.0170	PWD (KSTP)
323	4D	0.0688	323	4D	0.0628	Patta Land
				13	0.0060	PWD (KSTP)
323	4E	0.0202	323	4E	0.0141	Patta Land
				14	0.0061	PWD (KSTP)
323	5	0.0405	323	5	0.0389	Patta Land
				15	0.0016	PWD (KSTP)
323	9	0.2266	323	9	0.2196	Patta Land
				16	0.0070	PWD (KSTP)
323	10	0.0324	323	10	0.0279	Patta Land
				17	0.0045	PWD (KSTP)
323	11	0.0607	323	11	0.0547	Patta Land
				18	0.0060	PWD (KSTP)

(18)

Ref. A-1530/2005.

11th May 2017.

Name of acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—35/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—26.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
249	1	0.3804	249	1	0.3577	Patta Land
				6	0.0227	PWD (KSTP)
249	3	0.7527	249	3	0.7163	Patta Land
				7	0.0360	PWD (KSTP)
				8	0.0004	PWD (KSTP)
249	4	0.2104	249	4	0.2046	Patta Land
				9	0.0058	PWD (KSTP)
265	1	0.3925	265	1	0.3915	Patta Land
				13	0.0010	PWD (KSTP)
265	2	0.0202	265	2	0.0187	Patta Land
				14	0.0015	PWD (KSTP)
265	3	0.2064	265	3	0.2039	Patta Land
				15	0.0025	PWD (KSTP)
265	11	0.2145	265	11	0.2115	Patta Land
				16	0.0030	PWD (KSTP)

(19)

Ref. A-1531/2005.

11th May 2017.

Name of acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—21/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—27.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
252	1	0.0162	252	1	0.0029	Patta Land
				16	0.0133	PWD (KSTP)
252	2	0.0728	252	2	0.0714	Patta Land

(1)	(2)	(3)	(4)	(5)	(6)	(7)
				17	0.0014	PWD (KSTP)
252	4	0.1470	252	4	0.1395	Patta Land
				18	0.0075	PWD (KSTP)
252	9A	0.2307	252	9A	0.2054	Patta Land
				19	0.0253	PWD (KSTP)
252	9C	0.4978	252	9C	0.4665	Patta Land
				20	0.0313	PWD (KSTP)
252	10	0.3157	252	10	0.3024	Patta Land
				21	0.0120	PWD (KSTP)
				22	0.0013	PWD (KSTP)
252	11	0.0890	252	11	0.0780	Patta Land
				23	0.0110	PWD (KSTP)
252	12	0.0162	252	12	0.0162	PWD (KSTP)
252	13	0.0809	252	13	0.0794	Patta Land
				24	0.0015	PWD (KSTP)
252	14	0.0162	252	14	0.0157	Patta Land
				25	0.0005	PWD (KSTP)

(20)

Ref. A-1532/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—22/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—28.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
97	4	0.1781	97	4	0.1663	Patta Land
				14	0.0118	PWD (KSTP)
97	5D	0.3683	97	5D	0.3539	Patta Land
				15	0.0144	PWD (KSTP)
99	1	0.1174	99	1	0.1004	Patta Land
				17	0.0170	PWD (KSTP)
99	10	0.5788	99	10	0.5638	Patta Land
				18	0.0150	PWD (KSTP)
99	12C	0.1538	99	12C	0.1492	Patta Land
				19	0.0046	PWD (KSTP)
99	12D	0.0567	99	12D	0.0497	Patta Land
				20	0.0070	PWD (KSTP)

(21)

Ref. A-1534/2005.

11th May 2017.

Name of Acquisition—Land Acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—23/05 & DP.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Block No.—30.

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hectare</i>	
34	4	0.1093	34	4	0.0993	Patta Land
				9	0.0100	PWD (KSTP)
34	5	0.1174	34	5	0.1107	Patta Land
				10	0.0067	PWD (KSTP)
34	6	0.2266	34	6	0.2049	Patta Land
				11	0.0069	PWD (KSTP)
				12	0.0148	PWD (KSTP)
34	7	0.0809	34	7	0.0804	Patta Land
				13	0.0005	PWD (KSTP)
35	1	0.0324	35	1	0.0244	Patta Land
				18	0.0080	PWD (KSTP)
35	3	0.0809	35	3	0.0504	Patta Land
				19	0.0305	PWD (KSTP)
35	7A	0.0243	35	7A	0.0205	Patta Land
				20	0.0038	PWD (KSTP)
35	7B	0.0283	35	7B	0.0247	Patta Land
				21	0.0036	PWD (KSTP)
35	8	0.1700	35	8	0.1563	Patta Land
				22	0.0137	PWD (KSTP)
35	9	0.0931	35	9	0.0865	Patta Land
				23	0.0066	PWD (KSTP)
35	10	1.1655	35	10	1.1417	Patta Land
				24	0.0170	PWD (KSTP)
				25	0.0068	PWD (KSTP)

(Sd.)

Special Tahsildar,
L. A. (KSTP), Thalassery.

FORM NO. 16
(See Rule 79)

NOTIFICATION

UNDER SECTION 6 OF THE KERALA SURVEY AND
BOUNDARIES ACT, 1961

No. F1-7406/1989.

11th May 2017.

Whereas, the Government have directed the survey of land comprised in survey number noted below, Cherukunnu Village, Kannur Taluk is hereby notified under sub-section (1) of the Kerala Survey and Boundaries Act, 1961, that the survey operation will be started in the Village soon and the survey number of the above said Village will be demarcated and surveyed and that every persons claiming to be interested in the registered land situated within or adjoining the undermentioned land is hereby invited to attend immediately either in person or by agent on the surveyor employed in the locality and also from time to time when called upon for the purpose of pointing out the boundaries and supplying information in connection therewith.

Under sub-section (2) of Section 6 of the above said Act, this notification shall be held to be a valid notice to every person having any interest in the undermentioned land.

Under sub-section (3) of Section 6 of the above said Act, all the registered holders are hereby required:—

- (a) to clear within 15 days by cutting down or removing any trees, jungle, fences, standing crops or other material obstructions, the boundaries or any other lines the clearance of which may be necessary for the purpose of survey; and
- (b) to provide labour at such time and for such periods as may from time to time be required by furnishing flag holders and chainman; and
- (c) to provide suitable survey marks and otherwise to give such assistance in the survey as may be demanded under the said Act or the Rules made thereunder.

If any person fails to comply with these requisitions under clauses (a) to (c) mentioned above the work will be got done by employing hired labour and the cost thereof will be recovered from the defaulters as provided in the Act and Rules made thereunder.

DETAILS OF LAND

District—Kannur.

Taluk—Kannur.

Village—Cherukunnu.

Desom—Cherukunnu.

Re-survey No.—400/9.

Kannur.

(Sd.)
Tahsildar.